

51

C. A. T. Bench, JAIPUR

Date of Order	Orders
9.10.1996 Recd by For P. V. Calla riday 17-10-96 (Signature) MEMBER (J) (Signature) MEMBER (A)	Mr.P.V.Calla, counsel for the petitioner The learned counsel for the petitioner seeks permission to withdraw the contempt petition. The contempt petition is dismissed as having been withdrawn. He may file a fresh contempt petition, if permitted by law. (Signature) (RATAN PRAFASH) MEMBER (J) (Signature) (O.P. SHARMA) MEMBER (A)